

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-83/1994/1594/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti G. B. Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 30th March, 2019.

Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter No. FC.XII-3/2018/98/E, dtd. 25.03.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 28.03.2019 along with station leave permission, by your allotted official car, at your own cost, from the evening of 27.03.2019 till the morning of 29.03.2019, has been granted/rejected.

The Counsellor, Family Court, Dhubri, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/1595/1 dated 30.03.19

Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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